

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
STARRED QUESTION NO. 277  
ANSWERED ON 08/08/2023**

**SEEDING OF BANK ACCOUNTS WITH AADHAAR UNDER MGNREGS**

**\*277. SHRI V.K. SREEKANDAN:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether it is a fact that a good percentage of bank accounts of workers under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) are yet to be seeded with Aadhaar in many States and if so, the details thereof;**
- (b) whether it is also a fact that any duplications or misuse of job cards have not been detected after Aadhaar seeding of more than 90 per cent of the active workers and if so, the details thereof;**
- (c) whether it is also a fact that it is still not clear as to how the payments will be made to the workers who still do not have an Aadhaar card or whose bank accounts are not seeded/yet to be seeded with Aadhaar;**
- (d) whether the said workers will be provided jobs; and**
- (e) if so, the details thereof and the action taken in this regard?**

**ANSWER  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)**

**a) to (e): A statement is laid on the Table of the House.**

**Statement in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 277 for 08.08.2023**

**(a): State/UT-wise details of the active workers and its percentage whose bank accounts number are yet to be seeded with Aadhaar numbers under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) as on 03.08.2023 are given at Annexure.**

**(b): Aadhaar seeding of job cards under Mahatma Gandhi NREGS has been implemented to link the job cards of active workers with their Aadhaar numbers. This linking aimed to improve transparency, reduce duplication, and prevent misuse of job cards by ensuring that benefits reach to the intended beneficiaries.**

**In the current financial year 2023-24 (as on 03.08.2023), a total number of 33.23 lakh job cards have been deleted for the following reasons: (i) fake job card (incorrect job card), (ii) duplicate job card, (iii) not willing to work, (iv) family shifted from Gram Panchayat permanently and (v) single person in job card and that person is expired.**

**(c) to (e): The wage payment of the beneficiaries under Mahatma Gandhi NREGS may be made either using Aadhaar Based Payment Bridge Systems or National Automated Clearing House (NACH) depending upon the status of a beneficiary in Aadhaar Based Payment Bridge Systems.**

**States have been advised to organize Aadhaar Camps as well as camps by Banks for Aadhaar Based Payment Bridge Systems enabling of beneficiaries. Banks have been requested to ensure timely seeding of Aadhaar numbers of Mahatma Gandhi NREGS beneficiaries into National Payments Corporation of India (NPCI) mapper to enable for Aadhaar Based Payment Bridge Systems.**

**In case States/UTs face any kind of issues or problems in respect of Aadhaar Based Payment Bridge Systems, the same are resolved on a priority basis.**

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**Annexure referred in reply to part (a) of Lok Sabha Starred Question No. 277 dated 08.08.2023.**

<b>State/UT-wise details of the active workers and its percentage whose bank accounts number are yet to be seeded with Aadhaar numbers under Mahatma Gandhi NREGS as on 03.08.2023.</b>			
<b>S. No.</b>	<b>State/UT</b>	<b>Number of active workers whose accounts number are not seeded with Aadhaar numbers.</b>	<b>Percentage of active workers whose accounts number are not seeded with Aadhaar numbers.</b>
<b>1</b>	<b>Andhra Pradesh</b>	<b>164952</b>	<b>1.72</b>
<b>2</b>	<b>Arunachal Pradesh</b>	<b>69028</b>	<b>25.94</b>
<b>3</b>	<b>Assam</b>	<b>1785939</b>	<b>42.99</b>
<b>4</b>	<b>Bihar</b>	<b>838596</b>	<b>10.36</b>
<b>5</b>	<b>Chhattisgarh</b>	<b>329444</b>	<b>5.37</b>
<b>6</b>	<b>Goa</b>	<b>770</b>	<b>11.43</b>
<b>7</b>	<b>Gujarat</b>	<b>246535</b>	<b>9.88</b>
<b>8</b>	<b>Haryana</b>	<b>44390</b>	<b>5.34</b>
<b>9</b>	<b>Himachal Pradesh</b>	<b>77565</b>	<b>5.81</b>
<b>10</b>	<b>Jammu and Kashmir</b>	<b>212054</b>	<b>15.72</b>
<b>11</b>	<b>Jharkhand</b>	<b>378313</b>	<b>10.03</b>
<b>12</b>	<b>Karnataka</b>	<b>367144</b>	<b>4.59</b>
<b>13</b>	<b>Kerala</b>	<b>56820</b>	<b>2.26</b>
<b>14</b>	<b>Ladakh</b>	<b>3351</b>	<b>8.43</b>
<b>15</b>	<b>Madhya Pradesh</b>	<b>881206</b>	<b>8.85</b>
<b>16</b>	<b>Maharashtra</b>	<b>665434</b>	<b>11.82</b>
<b>17</b>	<b>Manipur</b>	<b>87512</b>	<b>16.82</b>
<b>18</b>	<b>Meghalaya</b>	<b>321002</b>	<b>70.09</b>
<b>19</b>	<b>Mizoram</b>	<b>33675</b>	<b>16.05</b>
<b>20</b>	<b>Nagaland</b>	<b>79525</b>	<b>37.19</b>
<b>21</b>	<b>Odisha</b>	<b>834146</b>	<b>12.42</b>
<b>22</b>	<b>Punjab</b>	<b>84677</b>	<b>6.16</b>
<b>23</b>	<b>Rajasthan</b>	<b>735690</b>	<b>5.97</b>
<b>24</b>	<b>Sikkim</b>	<b>7294</b>	<b>8.05</b>
<b>25</b>	<b>Tamil Nadu</b>	<b>252208</b>	<b>2.83</b>
<b>26</b>	<b>Telangana</b>	<b>161173</b>	<b>2.74</b>
<b>27</b>	<b>Tripura</b>	<b>34095</b>	<b>3.47</b>

**State/UT-wise details of the active workers and its percentage whose bank accounts number are yet to be seeded with Aadhaar numbers under Mahatma Gandhi NREGS as on 03.08.2023.**

<b>S. No.</b>	<b>State/UT</b>	<b>Number of active workers whose accounts number are not seeded with Aadhaar numbers.</b>	<b>Percentage of active workers whose accounts number are not seeded with Aadhaar numbers.</b>
<b>28</b>	<b>Uttar Pradesh</b>	<b>1092207</b>	<b>9.44</b>
<b>29</b>	<b>Uttarakhand</b>	<b>120650</b>	<b>11.64</b>
<b>30</b>	<b>West Bengal</b>	<b>1419345</b>	<b>10.99</b>
<b>31</b>	<b>Andaman and Nicobar</b>	<b>860</b>	<b>7.02</b>
<b>32</b>	<b>Dadra and Nagar Haveli and Daman and Diu</b>	<b>0</b>	<b>0</b>
<b>33</b>	<b>Lakshadweep</b>	<b>13</b>	<b>8.78</b>
<b>34</b>	<b>Puducherry</b>	<b>986</b>	<b>1.66</b>
	<b>Total</b>	<b>1,13,86,599</b>	<b>8.93</b>

**(Data as per NPCI mapper)**

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